

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5853
ANSWERED ON:08.09.2011
NATIONAL LAW SCHOOL
Joshi Shri Pralhad Venkatesh;Sudhakaran Shri K.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any proposal to set up National Law Schools/University in each State/UT of the country;
- (b) if so, the details thereof; State-wise;
- (c) whether there is also a proposal to set up Institutes of Excellence in the field of legal education and research in all the States;
- (d) if so, the details thereof;
- (e) whether the Government proposes to reduce the time period of degree courses in law; and
- (f) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a)&(b) Yes, Madam. A proposal to, establish National Law Schools in every State, where no such law school exists, with the co-operation of States to provide for instructions and research in law for the advancement of learning and dissemination of knowledge in the field of law to prepare law professionals equipped to meet the new challenges and dimensions of internationalization in manner responsive to the needs of the country, is under consideration.

(c)&(d) Yes, Madam. A proposal to establish an autonomous Centre for Advanced Legal Studies and Research in each region of the country to carry out advanced research on various aspects of law and to develop and promote academic excellence amongst the faculty members of various law schools and colleges in India, is under consideration.

(e)&(f) The Bar Council of India has informed that it has no proposal, at present to reduce the time period of degree courses in law.